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CCP 16/04
DA 451/97

Notes of the Registry	Order of the Tribunal
	<u>01.4.04</u> Hon. Mr. Justice S.R. Singh, VC Hon. Mr. D.R. Tiwari, A.M. Shri Rakesh Verma, holding brief of Shri Sushir Agrawal states that the order passed by the Tribunal has been complied with and the Contempt petition has been rendered infructuous. In view of the statement made by the Counsel, the Contempt petition is dismissed as infructuous. Jdava A.M. rc lw